

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

CP. No. 10 / 2016

IN THE MATTER OF:

M/s. Shriram City Union Finance Ltd.
v.
M/s Cambridge Eduprenures Pvt. Ltd.

.....PETITIONER

.....RESPONDENT

SECTION:

Under Section 433(e) & (f), 434 and 439

Order delivered on 05.07.2017

Coram:

CHIEF JUSTICE M. M. KUMAR
Hon'ble President

DEEPA KRISHAN
Hon'ble Member (Technical)

For the Petitioner :- Mr. Ganesh Singh, Advocate

For the Respondent :-

ORDER

Learned Counsel undertakes to comply with all the Rules and Regulations which are available on the website of the Tribunal. The needful shall be done within 7 (seven) days.

List the matter on 12th July, 2017.

Sd/-

CHIEF JUSTICE M. M. KUMAR
PRESIDENT

Sd/-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)